

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 191 of 2012 &
I.A. Nos. 309 & 310 of 2012

Dated : 7th December, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Mandi Gobindgarh Induction Furnace Association Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s):

Mr. Datta

Counsel for the Respondent(s):

Ms. Jacklin for

Mr. Sakesh Kumar for R.1

Mr. Karunakar Mahalik for R.2

ORDER

Reply has already been filed.

Post the matter for hearing on **17.01.2013.** In the
meantime, Rejoinder, if any, be filed after serving copy on the other
side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs